(c) if the answer to part (b) above be in the negative, the time by when a decision is likely to be taken?

THE DEPUTY MINISTER IN THE JUNISTRY OF EDUCATION AND SOCIAL

WELFARE/

(PROF. D. P. YADAV): (a) to (c) The question of revision of pay scales of Delhi school teachers is under the consideration of the Government of India and a decision in the matter will be taken as soon as possible.

695 (Transferred to 30th July 1971)

STAR HOTELS IN INDIA

696. SHRI SITARAM KESRI: Will the Minister of TOURISM AND CIVIL AVIATION/

<U?H Wit TTnt ftrfffn IT?ft lie
pleased to state:</pre>

- (a) whether it is a fact that the Government have sanctioned schemes for the setting up of four star hotels in some important cities with a view to encourage tourism; and
- (b) if so, the details regarding the places where the hotels are proposed to be started and the names of parties who have offered schemes to set up such hotels?

THE MINISTER OF TOURISM AND CIV परंटन प्रीर नागर विमानन मंत्री (DR. K

ARAN SINGH): (a) and (b) Of the hotels projects approved in the private sector by the Department •of Tourism, which are under construction or on which construction" is yet to start, it is likely that 20 will qualify for the higher categories on completion. The locations of these and the names of the parties are giveh in the attached statement. In the public sector, the India Tourism Development Corporation have plans to set up hotels at Gulmarg, Calcutta Airport, Aurangabad and Kovalam. The ITDC's Hotil Ashcka at Bangalore has started functioning from 1st May, 1971 and Ihe Hotel Akbar in New Delhi will be

commissioned later, this year. Air India also has plans to construct two Hotels at Bombay. The precise category of all these hotels will be determined only after their completion and inspection as functioning hotels.

STATEMENT

STATEMENT	
Name of Party 1. Pelm Hotels Pvt. Ltd. 2. Indian Hotels Company	Locati 'n Bombay
Ltd	Do.
3. East India Hotels Co. Ltd	Do
4. Metropolitan Hotel Ltd.	Do.
5. Elel Hotels & Invest- menls Pvt. Ltd.	Do
6. Ailams Advanis. Hoteh	
Ltd.	Do.
7. Hotel Horizon Pvt.Ltd.	Do.
8. D.L.F. Hotels Pvt. Ltd.	Delhi
9. Biren Roy Trust Calcutta 10. HotelGanesh Pvt. Ltd Madras	
11. Adyar Gate Hotel Pvt.	
Ltd	Do.
12. Oriental Hotel Ltd	Do.
13. Shabenshah Hotels Ltd.	Agra
14. G.L. Hotels Ltd.	Aurangabad
15. U.P. Hotel* & Restaura	ants Ltd Jaipur
16. R.K.HrtelsPvt.Ltd	Do.
17. Ramapriya Hotels Pvt.	1
LtdB 18. U.P. Hotel & Restaurants Lucknow	angalore s Ltd
19. H.H. Maharaja of V«-ranad;	v'aranasi
20. Shiv Mahal Place Hotel Pvt. Ltd	Baroda.
IMPORT DUTY ON NON-FERROUS METALS	

IMPORT DUTY ON NON-FERROUS METALS

697. SHRI M. V. BHADRAM: Will the Minister of FINANCE/be pleased to state:

(a) whether the import duty announced by Gevenmant on the import of non-ferrous metals is applicable to the existing stocks lying in the go-